

**Annexure-8 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021**

**List of operational creditors**

**Name of Corporate Debtor: DISHA INFRASPACE SOLUTIONS PRIVATE LIMITED**

**Date of commencement of CIRP: 31<sup>st</sup> October, 2025 (Copy of order was received on 7<sup>th</sup> November, 2025)**

**List of creditors as on: 10-03-2026**

SL NO.	Name of Creditors	Details of claims received		Details of claims admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Claim acknowledged	Whether related party?	% of voting share in CoC, if applicable					
1	Employee State Insurance Cooperation	20.12.2025	3,107	3,107	0	No	NA	-	-	-	-	-
2	Income Tax Department	17.12.2025	18,79,180	0	0	No	NA	-	-	-	18,79,180	NO
	TOTAL		18,82,287	3,107							18,79,180	

**Notes:**

1. Claims received till 10.03.2026 has been collated and verified by the Resolution professional for the purpose of preparation of List of Claims.
2. On account of non-receipt of critical information pertaining books of account of corporate debtor, the claims have been verified and admitted based on the submissions made by respective creditors are subject to revision based on receipt of the Additional Claims.